

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (Crl.) No(s). 2345/2015

SYED WASIF HAIDER Petitioner(s)

VERSUS

STATE OF U P & ORS. Respondent(s)

(with office report)

Date : 05/05/2015 This petition was called on for hearing today.

For Petitioner(s) Mr. Sayed Musaib, Adv.
Mr. Prashant Bhushan, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

the respondents. Await the return of the service of notice already issued to
List again on 24.8.2015.

(M K HANJURA)
Registrar

MG

Signature Not Verified

Digitally signed by
Madhu Grover
Date: 2015.05.08
06:22:48 CEST
Reason: